

GOVERNMENT OF INDIA
MINISTRY OF DEFENCE
DEPARTMENT OF DEFENCE
LOK SABHA
UNSTARRED QUESTION NO. 4964
TO BE ANSWERED ON 31st March, 2023

ENCROACHMENT ON LAND OF CANTONMENT AREAS

4964. SHRI RAMCHARAN BOHRA:

Will the Minister of DEFENCE be pleased to state:

- (a) whether cases of encroachment on land of cantonment areas have been noticed by the Government;
- (b) if so, the details thereof;
- (c) whether serious operational problems have created due to this type of encroachment;
- (d) if so, the details thereof; and
- (e) the steps taken by the Government to resolve such problems?

A N S W E R

MINISTER OF STATE
IN THE MINISTRY OF DEFENCE

(SHRI AJAY BHATT)

(a) & (b): The statement containing details of encroachments on defence land under the management of Defence Estates Organisation within Cantonments upto 31.12.2022 is at Annexure. Regular action is taken by the concerned officials to remove encroachments and 322.21 acres of defence land have been freed from encroachments w.e.f. 01.04.2020 to 31.12.2022.

(c) & (d): Army authorities have informed that encroachments which were a serious threat have been removed under provisions of Public Premises (Eviction of Unauthorised Occupants) Act 1971. No serious operational problems have occurred due to balance encroachments. Action as per law is initiated for removal of the encroachments.

(e): The following steps have been taken to address the problems of encroachment: -

- (i) Regular inspection of Defence Lands is carried out by the concerned offices and they are submitting annual certificates as per rules.
- (ii) Defence land records have been digitized.
- (iii) A Land Management System has been put in place wherein GIS layers of encroachments have been developed which provide information on encroachments over a period of time and helps in preventing fresh encroachments.

- (iv) Defence land Audit has been institutionalized since the year 2011-12 as a continuing process. The land audit for the year 2019-20 & 2020-21 has been completed and report for the year 2020-21 has been published.
- (v) A 'Change detection GIS tool' has been developed which provides details of encroachment over a given span of period. This tool ensures that legal action is taken against all such encroachments.
- (vi) A methodology for evaluating "Threat" of encroachment on defence land has been devised. Government has allocated funds to DGDE for construction of Boundary Walls/Fences/Pillars around defence land pockets prone to encroachments based on threat matrix.

**ANNEXURE REFERRED TO IN REPLY TO PARTS (a) & (b) OF LOK SABHA
UNSTARRED QUESTION NO. 4964 TO BE ANSWERED ON 31.03.2023
REGARDING “ENCROACHMENT ON LAND OF CANTONMENT AREAS”.**

Details of Encroachments on Defence Land inside Cantonments under
the management of Defence Estates Organisation
(as on 31.12.2022)

Sl. No.	Name of Cantonment	Area (in acres)
1	Agra	4.0612
2	Ahmedabad	0.4474
3	Ahmednagar	2.4538
4	Ajmer	1.5836
5	Allahabad	19.5022
6	Almora	0.0308
7	Ambala	241.3763
8	Amritsar	0.0000
9	Aurangabad	8.4376
10	Ayodhya	4.9975
11	Babina	1.5872
12	BadamibaghCantt.	9.0970
13	Bakloh	0.0040
14	Bareilly	15.9212
15	Barrackpore	0.2874
16	Belgaum	1.7607
17	Cannanore	1.2839
18	Chakrata	0.4115
19	Clement Town	0.0000
20	Dagshai	0.0802
21	Dalhousie	0.1419
22	Danapur	2.2340
23	Dehradun	5.2281
24	Dehuroad	8.0834
25	Delhi	32.9450
26	Deolali	1.8046
27	Fatehgarh	7.9787
28	Ferozepur	24.1984
29	Jabalpur	177.3044
30	Jalandhar	1.1133
31	Jalapahar	0.0000
32	Jammu	18.2511
33	Jhansi	1.4401
34	Jutogh	0.0345

35	Kamptee	1.3848
36	Kanpur	43.6330
37	Kasauli	0.6234
38	Khasyol	0.0000
39	Kirkee	11.7846
40	Landour	0.4673
41	Lansdowne	0.0052
42	Lebong	0.0000
43	Lucknow	31.0611
44	Mathura	1.1116
45	Meerut	27.1389
46	Mhow	15.5228
47	Morar	0.7637
48	Nainital	0.0000
49	Nasirabad	24.2109
50	Pachmarhi	3.7010
51	Pune	0.8450
52	Ramgarh	1.1100
53	Ranikhet	1.5940
54	Roorkee	0.0183
55	Saugor	1071.1755
56	Secunderabad	7.7845
57	Shahjahanpur	2.2649
58	Shillong	0.8357
59	STM	22.9221
60	Subathu	1.9023
61	Varanasi	0.3980
62	Wellington	0.0236
Grand Total		1866.3632
